

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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Application No : -  
Petition No : CP(IB)/177(CHE)/2023  
Name of Petitioner : Deiveegam Dyers  
& : Vs  
Name of Respondent : K G Denim Ltd  
Section : Sec 9 Rule 6 of IBC, 2016  
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**ORDER**

Present: Mr. Prabu, Ld. Counsel for Petitioner.  
Ms. Deepa Mariyappan, Ld. Counsel for Respondent.

Ld. Counsel for the Petitioner submits that as per the settlement proposal / schedule of payments, the Respondent will pay the first installment tomorrow i.e., 26.04.2024.

Ld. Counsel for the Petitioner seeks and is given time to take instructions as to the withdrawal of the petition in terms of the settlement proposal.

List the petition for reporting settlement on **31.05.2024**.

-sd-  
**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

-sd-  
**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**